

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 262 OF 2018

Dated: 8th May, 2019

In the matter of:

M.R. Shivaswamy

Vs.

... Appellant(s)

State of Karnataka & Ors.

... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **20.08.2019.**

Court Master

pk